NATIONAL COMPANÝ LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCA/195&196/CAA/17

NAME OF THE TRANSFEROR

: REPRO HEALTH SERVICES PALAKAD PVT LTD

NAME OF THE TRANSFERRE

: THRISSUR REPRO HEALTHCARE PVT LTD

UNDER SECTION

: 391/394

S.No. Name (in Capital)

Represented by

Signature

Res Corsel for Transfair and Censel for Transfair
Adv Cyvic Ton The

ORDER

Counsel for the Applicant present. He is directed to file the petition on or before the next date of hearing. Put up on 11.12.2017 at 10.30 A.M.

MEMBER (TECHNICAL) ghk

MEMBER (JUDICIAL)